

03.01.2020: Accused Naju Ali is present. Accused Abdul Khaleque and Moidul Islam are absent with step vide petition No. 26/2020 and allowed. Seen the petition No. 27/2020 filed by Naju Ali claiming that accused Moidul Islam is a minor and he submitted transfer / leaving certificate issued by Head Master, Khandapukhuri M.E. Madrassa dtd. 01.06.2018 stating that his date of birth as per school admission register is 15.01.2002. Accordingly, issue notice to Head Master, Khandapukhuri M.E. Madrassa. He is directed to appear with (i) school Admission register of Moidul Islam, (ii) Attendance register of Class-VIII, (iii) Issue book / counter foil of the transfer / leaving certificate which was issued on 1.6.2018 in the name of Moidul Islam, (iv) his original official I/D card and (v) seal of the school.

One witness Najmin Sultana is present. Her cross examination is adjourned today as defense took the plea of juvenility. The witness received cost of Rs. 200/- paid by defense.

Fix 03.02.2020 for CW (evidence of Head Master, Khandapukhuri M.E. Madrassa).